

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.487 of 1993

Wednesday, this the 16th day of November, 1994.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M. Pradeep Kumar  
C & W Khalasi Helper,  
Office of the Carriage & Wagon Supervisor,  
Southern Railway,  
Ernakulam Marshalling Yard.
2. K.M.Sankaranarayanan,  
C & W Fitter,  
Office of the Carriage & Wagon Supervisor,  
Southern Railway,  
Cochin Harbour Terminus.
3. M. Rethna Sabapathi,  
Khalasi Helper,  
Office of the Carriage & Wagon Supervisor,  
Southern Railway,  
Ernakulam Marshalling Yard.
4. J. Christopher,  
Khalasi Helper,  
Office of the Carriage & Wagon Supervisor,  
Southern Railway,  
Ernakulam Marshalling Yard.
5. P.S.Gopalakrishnan,  
C & W Fitter,  
Office of the Carriage & Wagon Supervisor,  
Southern Railway,  
Ernakulam South.
6. P.Karthavarajan,  
Khalasi Helper,  
Office of the Carriage & Wagon Supervisor,  
Southern Railway,  
Ernakulam Marshalling Yard. ....Applicants

By Advocate Mr TC Govindaswamy.

Vs.

1. Union of India,  
through the General Manager,  
Southern Railway,  
Madras-3.
2. The Chief Personnel Officer,  
Southern Railway,  
Madras-3.

3. The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum-14.
4. The Divisional Personnel Officer,  
Southern Railway,  
Palghat. .. Respondents

(By Advocate Shri Thomas Mathew Nellimoottil)

O R D E R

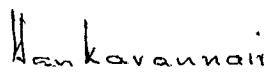
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants complain that they have not been deputed for 'Diesel Conversion Course', while their juniors have been. This Tribunal is not a first level Administrative Authority to issue directions in administrative matters. Applicants may bring their grievances to the notice of 2nd respondent by a representation. As the matter involves questions of eligibility and seniority, 2nd respondent shall pass a reasoned order and communicate the same to the applicants, within four months of today.

2. With these directions, we dispose of the application. No costs.

Wednesday this the 16th day of November, 1994.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN